is now granting permanent registration to ail eligible industrial undertakings on expiry of their previous registration which will avoid renewal of registration certificates on each expiry.

(5) The NSIC's "Single Point Registration" procedure is working quite satisfactorily and as such no further simplification is considered necessary at present.

# Manufacture of photosensitised materials by Hindustan Photo Films Mannfaturing Company

1315. SHRI SUBRAMANIAN SWAMY: SHRI V. NARAYANASAMY:

SHRI BHUBANESWAR KALITA:

Will the Minister of INDUSTRY ba pleased to state:

- (a) whether it is a fact that (Hindus :an Photo Films was set" up some 30 yaars back tor the manufacture of 'photosensitized materials from Base materials, yet their activities to the extent of 60 percent are still concen-' trated towards the Slitting and Confectiong from imported jumbo rolls; and
- (;b) if so, what corrective steps Go-venmsn-i propose to take in this regard?

THE MINISTER OP INDUSTRY (SHRI AJIT SINGH): (a) and (b)' M/s. Hindustan Photo Films Ltd., (HPF) was set up in 1960 for manufacture of a range of Black and White products and Medical Xi-ray films (CTA). To meet the increasing demand for colour products HPF has undertaken conversion of -these products from imported jumbo rolls. It is also setting up integrated facilities for manufacture of polyster based medical X-ray, Industrial X-ray and •Graphic Art films. This project is scheduled, to be completed by October, 1991.

#### Action against drug companies

## 1316. SHRIMATI MANORAMA PANDEY:

## DR. G. VIJAYA MOHAN REDDY;

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

- (a) whether it is a fact that a number of instances of marketing medicines without price approval overcharging the prices, non-implementation of Government feed prices, over-invoicing the imports of drugs, contravention of provisions of Drugs Price Control Orders 1979 and 1987 by (drug companies have came to the notice of his Ministry;
- (b) whether his Ministry has initiated any penal action as provided under DPCO, 1979 87 and the Essential Commodities Act, 1955 against any company so far; and
  - (c) if so, name of the company, date of action Laiteii and present position of each?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GUFJJP ADAS WAMY): (a) to (c) The requisite information, to the extent available, has already been furnished in reply to Rajya Sabha Unstarred Question No. 722 answered on 14-5-1990.

परिचार शासामा प्रतिक्षण लायका के दिन्दे विक्रह बैंक की अनुदान सहायता एकि

1317. श्री शिव प्रसाद काजुरिया : क्या स्त्रास्थ्य खीर अस्टिंग क्या मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या राष्ट्रीय परिवार कल्याण प्रशिक्षण कार्यक्रम के लिए विण्व बैंक से 85 करोड़ रुपये की ग्रनुदान सहायता राशि प्राप्त हुई है;
- (ख) इसमें से कितनी राशि प्रशास निक मकादमी संस्थान, भोपाल के अंतर्गत

149

परिवार कल्याण का एक शीर्ष-केन्द्र के निर्माण पर खर्च की गई है;

- (ग) क्या इस प्रकार का व्यय विश्व बैंक द्वारा दी गई अनुदान सहायता राशि के उद्देश्य को पूरा करता है; और
- (घ) किस योजना के तहत प्रशास-निक अकारमी, भोपाल पर राजि खर्च की गई ग्रौर किस ग्रधिकारी के निदेश पर यह राशि उस केन्द्र पर खर्च की गई?

स्वाराय एवं परिदार धल्याण मंत्रालय में राज्य मंद्री (श्री रशीद मपुद) : भारत सरकार और दिश्व बैंक के मध्य हुए कराए के भ्रन्तर्गत यह बैंक मध्य प्रदेश, उत्तर प्रदेश ग्रीर ग्रान्ध्र प्रदेश में राष्ट्रीय परिवार कंयाण भ्रौर जनशक्ति विकास जनसंख्या परियोजना के कार्यान्वयन के लिए भारत को ऋण देगा। भारत सरकार ने मध्य-प्रदेश में इस परियोजना के करोड रुपये **मेयर सहित 199.77** करोड़ रु. की कूल लागत से यह परि-योजना अनुमोदित की है।

(ख), (ग) ग्रौर (घ) इस परि-योजना के अन्तर्गत, इन तीनों राज्यों में से प्रस्वेक, में स्वास्थ्य और परिवार कल्याण के ज़िए एक मीर्थस्थ प्रक्षिक्षण संस्थान स्थापित करना है और मध्य प्रदेश के संबंध में इक्त संस्थान मौजुदा पुरिवार कल्याण प्रशिक्षण केन्द्र का दर्जा बढ़ाकर ज्वालियर में स्थापित करने का प्रस्ताव है। इस बात को अग्रम में रखते हुए, भोषाल में प्रशासनिक प्रकादमी के प्रन्तर्गत कौई भीर्षस्थ परिवार कल्याण केन्द्र **स्थापित** करने का प्रश्न नहीं उठता । भी पैंस प्रशिक्षण केन्द्र के निर्माण सहित इस परियोजना के अम्लर्गत राज्य सरकार को भारत सरभार हारा बनी तक कोई भी सहायता सन्वान नहीं विशा समा है।

#### Marketing of Doxatopic cream

1318. SHRIMATI MANORAMA PAN-DEY; Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 310 given in the Rajya Sabha on the 7th May, 1990 and

- (a) when did the company start manufacturing doxatopic cream and when was the product introduced in the market;
- (b) what is the composition of this product and at what price each pack and strength was first marketed;
- (c) whether his Ministry has initiated any penal action for contravention of the provisions of Drugs Price Control Order apart from recovery of overcharged amount:
- (d) what MAPE is being enjoyed by the company on different strengths and packs of Decadurabglin, Decabolin, Dura-bolin, Lynoral, Mixogen, Sustanon and Te?tanon and what is the ex-factory cost intimated of each product to his Ministry; arid
- (c) what is the bulk drug price intimated to his Ministry sbased on which the prices of each of above mentioned products are fixed by the iconipany?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) Information is not readily available with the Government and is being collected and will be laid on the Table of the Sabha.

- (b) A Statement is attached. *i\$ee* below)
- (c) Yes Madam, action has already been sset afoot in this direction.
- (d) and (e) A Statement giving the inforantion to~fbe estentt arailable is en-